

(e) whether, keeping in view the fact that people of the area have to travel a distance of 40 to 100 km, to catch the trains, Government will initiate action immediately for construction of said rail line; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise.

(c) Government's policy is to construct new rail lines which are project oriented, will serve as missing link, are required on strategic consideration or as developmental lines to establish new growth centres.

(d) Yes, Sir.

(e) and (f) In view of severe constraint of resources and heavy commitments on hand, there is no proposal to initiate action for construction of this rail line.

[English]

Loss Incurred by DTC and Amount paid as Hire-Charges to Private Operators during 1984-85

3588. **SHRI RAM BHAGAT PASWAN :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Delhi Transport Corporation has incurred loss even during the year 1984-85;

(b) if so, the total loss incurred by Delhi Transport Corporation during 1984-85;

(c) the total amount paid as hire-charges to private operators during 1984-85;

(d) whether Government are aware that the private operators reserve some seats for bad elements and run their buses without stoppage; and

(e) if so, what steps Government propose to take in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) According to the Revised Budget Estimates 1984-85, the Corporation has projected a Working Loss of Rs. 61.08 crores. The compilation of the actual figures will, however, take some more time.

(c) Rs. 17.00 crores (Provisional) (upto February, 1985).

(d) and (e) In the past, a few complaints of this nature were received. There are standing instructions that private bus owners are not allowed to carry any one without ticket on their buses under DTC operation. They are also required to stop the buses at all the bus stops. In case of any violations, action is taken against the bus owner in terms of the Agreement which provides for penalties, such as, imposition of fine, termination of the services of the driver, as well as suspension and cancellation of the contract.

Loss of Power Generation due to Defective Coal

3589. **SHRI RAM BHAGAT PASWAN :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that due to bad quality of coal supplied to the Thermal Power Stations, the generation of power has gone down; and

(b) if so, the details thereof and the steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b) Power generation is affected to a certain extent by the poor quality of coal. Coal handling plants are being installed to ensure proper sizing and removal of extraneous materials. Measures are also being taken for better quality control in collieries.